

## POST-WAR RECONSTRUCTION FUND

**\*1170. Shri Rishang Keishing:** Will the Minister of Defence be pleased to state:

(a) the total amount available now in the **Ex-Servicemen's Post-War Reconstruction Fund**;

(b) the **Statewise figures of the amount allotted during 1952-53 and 1953-54; and**

(c) how this fund is generally built up from year to year?

**The Minister of Defence Organisation (Shri Tyagi):** (a) Approximately Rs. 6.68 crores.

(b) The entire fund was allocated among the various States in 1947, and no further allotments have been made thereafter.

(c) The Post-War Reconstruction Fund was created by the Central Government by contributing Rs. 2/- per Combatant and Re. 1/- per Non-Combatant (enrolled) p. m., from 1 April 1942 to 31st March 1945. No contributions have been made thereafter.

**Shri Rishang Keishing:** On what basis is the allotment of the amount to the different States done?

**Shri Tyagi:** The allotment was made on the basis of soldiers, combatant and non-combatant, who came from the various States. It was in proportion to the number of soldiers who were enrolled.

**Shri Rishang Keishing:** May I know if the hon. Minister can assure us that even Part C States like Manipur and Tripura are also entitled to this fund?

**Shri Tyagi:** Yes, Sir. In connection with the previous question, I have stated that the share of Manipur and Tripura which fell to them according to the number of soldiers provided by these States, was sent to the Agent of these States in Assam.

**Shri Ramachandra Reddi:** May I know whether this fund is invested

separately or incorporated in the Consolidated Fund of India?

**Shri Tyagi:** This fund is mostly invested in Government securities.

**Shrimati Kamlendu Mati Shah:** Considering that a big amount of the soldiers came from Garhwal, may I know what amount has been allotted for them?

**Shri Tyagi:** I may inform my hon. lady friend that it is not allotted district-wise. We only allot State-wise.

## INDUSTRIAL FINANCE CORPORATION

**\*1171. Shri M. S. Gurupadaswamy:** Will the Minister of Finance be pleased to state:

(a) the names of the concerns to whom loans have been sanctioned by the Industrial Finance Corporation in 1953-54; and

(b) the amount of loan in each case?

**The Deputy Minister of Finance (Shri A. C. Guha):** (a) and (b). A statement containing the required information is laid on the Table of the House. [See Appendix IV, annexe No. 38.]

With your permission, I may add that the financial year of the Industrial Finance Corporation starts from 1st July. So, the table relates to the period from 1st July, 1953 to 28th February, 1954.

**Shri M. S. Gurupadaswamy:** What is the total number of applications for loans received by the Corporation during this period?

**Shri A. C. Guha:** I would like to have notice for that.

**Shri M. S. Gurupadaswamy:** What is the total amount sanctioned during this period?

**Shri A. C. Guha:** I think all this information is given in the statement. The amount sanctioned in each case is given there.